

4

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/157/2016  
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others  
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406**

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	-------------------	---------------------------------------	-----------

T.S.SIVAKUMAR  
petitioner

P-1



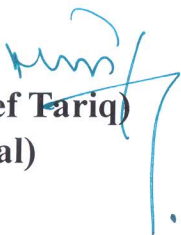
P. S. GANESH

R2 - R6



**ORDER**

Shri T S Sivakumar, petitioner 1 in person present and reported that his counsel is engaged in High Court. Shri P S Ganesh, counsel for R2 to R6 present and reported that he has received an application from the petitioners with a new set of facts which is filed before this Tribunal. He prayed time for filing reply cum sur rejoinder to the application. Time extended at request. Put up on **06.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)